

ITEM NO.801

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. No. 166320/2026 IS LISTED UNDER THIS ITEM.]

Date : 07-08-2026 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : M/S. V. Maheshwari & Co., AoR

For Respondent(s) : Mr. Vishwa Pal Singh, AoR

O R D E R

List on 14.08.2026.

(SACHIN KUMAR SRIVASTAVA)
COURT MASTER (SH)

(POOJA KOHLI)
COURT MASTER (NSH)